Annexure-7

Name of the corporate debtor: MOHOTA INDUSTRIES LIMITED; Date of commencement of CIRP 30/8/2021 (But the order uploaded on 08/11/2021 List of creditors as on: 29/11/2021

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of claimant	Details of claim received		Details of claim admitted				Amount of contingent	Amount of any mutual		Amount of claim not	Remarks, if any	
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	claim	Whether related party?	% of voting share in CoC, if applicable	claim		verification	admitted	
1		Maharashtra State government	15/11/2021	2,32,52,778	0	Indirect Tax Dues	no		0	0	2,32,50,613		RS. 2165/- of interest amount deducted due to interest exceed tax amount.
		Maharashtra State government	18/11/2021	#########	1,41,09,610	Electricity Dues	no		0	0			
	TOTAL			3,73,62,388	1,41,09,610						2,32,50,613	2,165	

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